

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. I.A. 1654/2024

IN
C.P. (IB)-4182(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Union Bank of India

VS

Indian Transformers Co Ltd

Appearance

For Applicant : Adv. Komal Bheir i/b. Bindu Bhatia

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1654/2024

This application has been filed by the liquidator for 3rd extension of liquidation period of the corporate debtor by 30 days.

Ld. counsel for the liquidator submits that the proposal of compromise and arrangement has been submitted by the suspended directors pursuant to order of this Tribunal dated 06.03.2023 and the same is under voting which is expected to be concluded by 24.04.2024. In view of the above submissions, extension of 30 days is granted. I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)